

THE SIXTH SCHEDULE
 [See sections 75, 76(1) and 152(1)]
 FACTORS FOR WORKING OUT LUMP SUM EQUIVALENT OF COMPENSATION
 AMOUNT IN CASE OF PERMANENT DISABLEMENT AND DEATH

| Completed years of age on the last birthday of the employee immediately preceding the date on which the compensation fell due | | Factors |
|---|------------|---------|
| (1) | (2) | (3) |
| Not more than | 16 | 228.54 |
| | 17 | 227.49 |
| | 18 | 226.38 |
| | 19 | 225.22 |
| | 20 | 224.00 |
| | 21 | 222.71 |
| | 22 | 221.37 |
| | 23 | 219.95 |
| | 24 | 218.47 |
| | 25 | 216.91 |
| | 26 | 215.28 |
| | 27 | 213.57 |
| | 28 | 211.79 |
| | 29 | 209.92 |
| | 30 | 207.98 |
| | 31 | 205.95 |
| | 32 | 203.85 |
| | 33 | 201.66 |
| | 34 | 199.40 |
| | 35 | 197.06 |
| | 36 | 194.64 |
| | 37 | 192.14 |
| | 38 | 189.56 |
| | 39 | 186.90 |
| | 40 | 184.17 |
| | 41 | 181.37 |
| | 42 | 178.49 |
| | 43 | 175.54 |
| | 44 | 172.52 |
| | 45 | 169.44 |
| | 46 | 166.29 |
| | 47 | 163.07 |
| | 48 | 159.80 |
| | 49 | 156.47 |
| | 50 | 153.09 |
| | 51 | 149.67 |
| | 52 | 146.20 |
| | 53 | 142.68 |
| | 54 | 139.13 |
| | 55 | 135.56 |
| | 56 | 131.95 |
| | 57 | 128.33 |
| | 58 | 124.70 |
| | 59 | 121.05 |
| | 60 | 117.41 |
| | 61 | 113.77 |
| | 62 | 110.14 |
| | 63 | 106.52 |
| | 64 | 102.93 |
| | 65 or more | 99.37 |